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SLP(C)No. 17341 OF 2000  
ITEM No.I-D

Court No. 4

SECTION XIV  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal..3150../2002 @  
Petition(s) for Special Leave to Appeal (Civil) No.17341/2000

KENDRIYA VIDYALAYA SANGATHAN & ORS. Appellants

VERSUS

AJAY KUMAR DAS & ORS. Respondents

With

C.A. Nos.3151-3152 /2002 @ SLP(C) Nos. 6796-6797/2000,  
C.A No.3153/2002 @ SLP(C) No. 876/2002,  
C.A. No.3154/2002 @ SLP(C) 4396/2002,  
C.A. No.3155/2002 @ SLP(C) 4395/2002,  
C.A. No.3156/2002 & SLP(C) 4398/2002,  
C.A. No.3157...../2002 @ 4897/2002

[ HEARD BY HON'BLE S. RAJENDRA BABU AND B.N. AGRAWAL, JJ ]

Date : 29/04/2002 These Petitions were called on for  
pronouncement of judgment today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU  
HON'BLE MR. JUSTICE B.N. AGRAWAL

For Petitioner (s) Mr. S. Rajappa, Adv.

For Respondent (s) Mr. Suresh C Gupta, Adv.  
Mr. A Guneshwar Sharma, Adv.  
Mr. Sanjay Pal, Adv.  
Mr. Kamal Mohan Gupta, Adv.

Mr. Suresh C Gupta, Adv.  
Ms. Lalita Kaushik, Adv.

Mr. S.C. Patel, Adv.

C.A.../2002 Respondent- in- person(NP)  
(@SLP(C)876/2002)

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J.....  
.SP2

Hon'ble Mr. Justice S Rajendra Babu pronounced  
the judgment of the Court.

Leave granted.

The appeals stand allowed in terms of the signed  
judgment. No costs.

.SP1

[ Meenu Sethi ]  
Court Master

[ Om Prakash ]  
Court Master

Signed reportable judgment is placed on the file